

Shri S. C. Samanta: The hon. Minister said that two kinds of training are given. He gave us the location where the second kind of training is given. May I know where the first kind of training is located?

Shri Hathi: I have stated that specialised training is given at Kotah and Nagarjunasagar because that training is in earth moving and heavy machinery and these machines are located only at these places. So far as the other course of training is concerned, the personnel are trained in construction and design of dams at various projects: Hirakud, Bhakra, D.V.C., Chambal, etc.

Shri Thimmalah: May I know whether these trainees are the personnel of the engineering departments or whether the fresh graduates coming from the engineering colleges are also trained here?

Shri Hathi: As I have said in the main answer itself, there are two categories: fresh engineering graduates and serving engineers also. Both are trained.

Shri Achar: May I know on what basis these candidates are selected?

Shri Hathi: On the basis of the recommendations of the State Governments.

Delhi Development Authority

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*217. { **Dr. Ram Subhag Singh:**
Shri P. G. Deb:

Will the Minister of Health be pleased to state:

(a) whether the assets of Delhi Development Authority have been transferred to Delhi Municipal Corporation; and

(b) the full details of the assets and the amount involved?

The Minister of Health (Shri Karmarkar): (a) Except for the Delhi Ajmeri-Gate Scheme, all other assets created by the Delhi Development

Authority (including the Delhi Improvement Trust and Delhi Development (Provisional) Authority, which have merged in the Delhi Development Authority) in connection with slum clearance work, have been transferred to the Delhi Municipal Corporation.

(b) A list of properties transferred to the Corporation is laid on the Table of the Lok Sabha. [See Appendix I, annexure No. 59]. The total estimated cost of these properties is Rs. 2,05,08,842/- (Rupees Two crores, five lakhs, eight thousand and eight hundred and forty two only).

Dr. Ram Subhag Singh: May I know why the Delhi-Ajmeri-Gate Scheme has not yet been transferred to the Municipal Corporation?

Shri Karmarkar: I am sorry; I should like to have notice. In any case, I shall inform the hon. Member and the House at the earliest.

Mr. Speaker: I always see that hon. Ministers some times do not look into all the files, and on things which do not relate to their own departments they are asked to answer on the floor of the House.

Shri Karmarkar: It is not a question of this subject not falling within my subjects. I have been remiss in not remembering exactly what has happened in regard to the Delhi-Ajmeri Gate Scheme. This is a matter which is looked into by our Ministry. This is an important piece of information which is required. It does happen that the notes do not contain all the replies to possible questions. We generally prepare replies for all the expected supplementaries, but once in a while, it happens that we miss one. I shall immediately get the information and pass it on to the hon. Member.

Mr. Speaker: I was recently in Australia. There they do not give notice. On the spur of the moment, they put questions every day, because they expect the hon. Ministers to be ready with everything relating to

their department. Here we are giving 10 days notice and in spite of it, files have not been put up before the hon. Minister. I am really surprised.

Shri Karmarkar: I should personally welcome that position in Australia; it is a good practice.

Shri D. C. Sharma: We should have the Australian system here.

Mr. Speaker: Even if we do not have the Australian system here, I would urge on hon. Ministers to be ready with information, as if the Australian system is prevailing here.

Democratic Decentralisation

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*218. { **Shri Rami Reddy:**
Shri Abdul Salam:
Shri Jhulan Sinha:

Will the Minister of **Community Development and Co-operation** be pleased to state:

(a) whether the policy of democratic decentralisation is being implemented according to schedule; and

(b) if so, how many panchayats (State-wise), are now discharging the functions of planning and execution of development works under the Community Development Programme?

The Deputy Minister of Community Development and Co-operation (Shri B. S. Murthy): (a) There is no schedule drawn up for the implementation of the Panchayati Raj.

(b) In Andhra Pradesh and Rajasthan, where the scheme of Panchayati Raj has been so far implemented and the responsibility for the development programmes at the village level devolved on the Panchayats, 8425 Panchayats in Andhra and 3502 in Rajasthan are thus entrusted with the planning and execution of development programmes.

Shri Rami Reddy: May I know whether at the block level and district level, committees or institutions have

been formed for the effective functioning of this scheme?

Shri B. S. Murthy: Yes, Sir.

Shri Rami Reddy: Does Government propose to make any assessment of the progress made in these institutions?

Shri B. S. Murthy: Both in Andhra and in Rajasthan, the new system has just started. It will take sometime to make the assessment.

Shri Jhulan Sinha: May I know if the State Governments other than Andhra and Rajasthan have been sounded with regard to the adoption of this system of democratic decentralisation?

Shri B. S. Murthy: Yes, Sir; all the States have been apprised of this and all the States are doing their best to implement it.

Shri Thimmaiah: May I know whether the Central Government or the Planning Commission have defined the powers to be entrusted to the panchayats throughout the country in a uniform way?

The Minister of Community Development and Co-operation (Shri S. K. Dey): Conditions vary so widely from State to State that it will be very unwise for the Centre to prescribe a common system to apply to the whole country.

Shri M. C. Jain: May I know whether the scheduled castes and backward classes in the villages are getting adequate representation in these panchayats?

Shri B. S. Murthy: I do not understand what the hon. Member means by adequate representation. All State Governments are taking necessary precautions to see that the scheduled castes and scheduled tribes, wherever they exist, are getting representation.

Shri B. K. Gaikwad: May I know the number of panchayats in Bombay State who are discharging the function of planning?